OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): TIS HAZARI COURTS, DELHI

ORDER

The following Personal Assistants are hereby detained and directed to work with the officers/ court and CDLSA, Room No 287, Tis Hazari Court, Delhi as mentioned against their names for National Lok Adalat on 14.05.2022 (Second Saturday) at Tis Hazari Courts, Delhi:-

SI. No.	Name of the Official	Place of Posting	Work with
1.	Sh. Gyan Babu S/o Sh Nokhe Lal	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	, , , , , , , , , , , , , , , , , , , ,
2.	Sh. Mohit Kumar Bairwa, S/o- Sh. Kamlesh Kumar Bairwa	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sh. Anurag Dass, Ld ACMM- 02 (Central District), Tis Hazari Courts, Delhi
3.	Sh. Prince Bhardwaj S/o Sh Sudhir Bhardwaj	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	to report in the Office of CDLSA, Room No. 287, THC, Delhi sharp at 09:30 a.m.

Note:

- 1. The order no 35703-719/Admn-I/P&T/HQs/2022 dated 13.05.2022 in respect of Sh. Amit Kumar, PA is hereby treated as cancelled.
- 2. Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and the Officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules

OFFICIATING PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

/Admn-I/P & T/HQs/2022

Dated, Delhi the

Copy forwarded for information and necessary action to:-

- 1. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
- 2. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi.
- 3. The Officer In-charge, Accounts Branch (Central), Tis Hazari Courts, Delhi.
- 4. The Administrative Officer (Judl.), Administration Branch-1 / Computer Branch, Central, Tis Hazari Courts, Delhi.
- 5. The Personal Office of the undersigned.
- The Officials concerned.
- The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
- The PRO/APRO, Tis Hazari Courts, Delhi.
- The Web-site Committee, Tis Hazari Courts, Delhi.

OFFICIATING PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)